

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.407
CA/1169/ND/2020 IN IB/545/ND/2019

IN THE MATTER OF:

Ajay Makkar	...	Applicant
Versus		
Genesis InfratechPvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Swaralipi Deb Roy
For the Respondent : Adv. Arvind Kumar

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **24.04.2024**.

Sd/-
(Court Officer)